


**LIST OF CASES IN MAGALIR NEETHIMANDRAM, (FTMC), UDHAGAMANDALAM
FOR RECORDING EVIDENCE OF WITNESSES AND FOR ARGUMENTS DURING
THE PERIOD FROM 14.09.2020 TO 18.09.2020**

S. NO	CASE NO.	CASE STAGE	PETITIONER COUNSEL	RESPONDENT COUNSEL	From 14.09.2020 To 18.09.2020
1.	CA 49/2015	For Arguments	Tr.S. Gunasekaran, B.L.,	For R1.Tr. B. Sugumaran, B.sc., LL.B., For R2. Public Prosecutor	16.09.2020
2.	CA 51/2015	For appellant Arguments	Tr. R. Dinesh M.A., LL.B.,	For R1Tr.K. Balasubramanian, M.A.,LL.B., For R2. Public Prosecutor	17.09.2020
3.	CA 58/2015	For Arguments	Tr. K. M. Balaji, B.A., B.L.,	Public Prosecutor	15.09.2020

S. NO	CASE NO.	CASE STAGE	ACCUSED COUNSEL	From 14.09.2020 To 18.09.2020
1.	Spl. CC. 11/2018	For Examination of LW 24	Tr. M. Sivakumar	16.09.2020
2.	Spl. CC. 24/2019	For Witness LW 8	Tr. G. Anandan	14.09.2020
3.	Spl. CC. 16/2019	For Witness of LW 27 and LW 28	For Mr. K. M. Balaji	18.09.2020
4.	S.C. 29/2015	For Witness LW 3	For A1, A2 Mr. E. Sridharan & Mr. K. M. Balaji For A3 Mr. A. Ravichandran	15.09.2020
5.	S.C. 31/2015	For Witness LW 33 and LW 34.	For A1 to A8 Mr. E. Sridharan & Mr. K. M. Balaji	16.09.2020
6.	S.C. 13/2016	For Arguments	For Mr. K. M. Balaji	17.09.2020

S. NO.	CASE NO.	CASE STAGE	PETITIONER	From 14.09.2020 To 18.09.2020
1.	CMP 258/2020 Cr. No. 1/2020 AWPS, Ooty Town	For Examination of the Petitioner	Vembu, W/o. Saravanan, Hallan Nagar, Ketti, The Nilgiris.	14.09.2020
2.	CMP 259/2020 Cr. No. 2/2020 AWPS, Ooty Town	For Examination of the Petitioner	Suneriya, W/o. Asraff, D.No.144/A, Dass Prakash Velbeck road, Ooty.	14.09.2020

3.	CMP 265/2020 Cr. No. 4/2020 AWPS, Ooty Town	For Examination of the Petitioner	Maliga, W/o. Nachimuthu, D.No.24/25, New Agraharam, Ooty.	14.09.2020
4.	CMP 271/2020 Cr. No. 1/2020 AWPS, Ooty Rural	For Examination of the Petitioner	Shanthi, S/o. Gurus, D.No.1/374, Saminathapuram, Dhenaducombai.	14.09.2020
5.	CMP 272/2020 Cr. No. 2/2020 AWPS, Ooty Rural	For Examination of the Petitioner	Suganthi, W/o. Rajan, D.No.6/360 A, Sathiya Moorthi Nagar, Yadakadu,	15.09.2020
6.	CMP 283/2020 Cr. No. 490/2020 Manjoor P.S.	For Examination of the Petitioner	Chellamuthu, S/o. Kaliyaperumal, 4G3 Upper Camp, Manjoor, Kundha(T.K.), The Nilgiris.	15.09.2020
7.	CMP 284/2020 Cr. No. 437/2020 Emerald P.S.	For Examination of the Petitioner	Venu, S/o. Vellu, D.No.8/9, K.K.Mattam, Ithalar, Emerald, The Nilgiris.	16.09.2020
8.	CMP 286/2020 Cr. No. 3/2020 AWPS, Ooty Rural	For Examination of the Petitioner	Shanthi, S/o. Vellingiri, D.No. 51, Indira Nagar, Dhavanai.	18.09.2020


 Sessions Judge,
 Magalir Neethimandram, (FTMC),
 Udhagamandalam.
 19/9/20